

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1648/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)



SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Sun TV Network Ltd.  
V/s.  
Reliance Big TV Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Deepak Biswas  Sr. Counsel Mr. Janak Dwarkanadas  Raghavi Sharma ib (Mulla & Mulla & CBL)	Adv. for Petitioner. (Adjournment for filing rejoinder.)  For corporate debtor. Noted. Adjourned to 16.1.2018.  Adv. for corporate Debtor	  
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**ORDER**

**C.P. No. 1648/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. Seeking adjournment for filing Rejoinder.
3. Adjourned to **16.01.2018**.

**Sd/-**

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

21.12.2017  
aah

**Sd/-**

**M.K. SHRAWAT**  
Member (Judicial)